

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 101/08/2019 O.A./260/88/2016 S SATRUSALLYA

-V/S-

CIPETITEM NO:61FOR APPLICANTS(S) Adv. :None appears for the applicant

FOR RESPONDENTS(S) Adv.:Mr. S. P. Pati

Mr. S. Pattnaik

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. No one was present on behalf of the applicant in the previous date i.e. on 04.04.2019. Ld. Counsels for both the respondents are present.</p> <p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>Registry is directed to send a copy of this order to applicant by post and handed over to Ld. Counsels for both the respondents.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>